

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD +3
NAME OF THE RESPONDENT(S) : G. SHREE PAL SAMDARIYA
UNDER SECTION : 241/242 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ✓ G. SHREE PAL
2. Counsel for Petitioner Aruna Ganesan

ORDER

Both the parties in person present along with the Counsel for the Petitioner. Mr. G. Shreepal, Respondent prayed for time to make compliance with the Memorandum of Understanding after discussing the relevant matter with the Petitioners. The parties are directed to report on next date of hearing the outcome of the discussions to be held among them under the supervision of their uncle Mr. Hasthimal Nahar. Put up on **24.01.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)